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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.  IA 125/17 in TP 79/16	Purpose  For Hearing Respondents on IA.	Section 397/ 398	Name of the Parties M/s. / Mr.	
CP 71/15				S. Jayvikram & 3 Others Vs Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ABHIJIT ATUR 9663309317	Respondents	y Es
2.	Fameja. M.C	Partioned	Rup

Counsel for petitioner is present. Counsel for respondents is also present. IA 125/17 is listed today for further hearing. Heard. Orders passed vide separate orders.

The matter was originally listed on 03.10.2017. Hence, list this case on 03.10.2017.

MEMBER (J)

MEMBER (T)